

FORM G

INVITATION FOR EXPRESSION OF INTEREST

M/S CREDITSAVVY TECHNOLOGIES PRIVATE LIMITED

Operating In software designing & development.

*(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S CREDITSAVVY TECHNOLOGIES PRIVATE LIMITED CIN: U62099UP2023PTC184092
2.	Address of the registered office	As per the details available on the MCA Master Data - Office No.-2414, The Corenthum, Sector 62, Noida, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
3.	URL of website	www.digisarkaar.ai
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	The CD operates a recharge and bill payment API aggregation business. The products & services of the CD are as follows: • Mobile prepaid recharge (all major telecom operators)

		● DTH/Direct-to-Home recharge (multiple DTH providers) ● Utility bill payments (electricity, gas, water, broadband, etc.) ● API integration and technical support for client onboarding ● Real-time transaction reconciliation, reporting, and dashboard access ● Wallet/float management for both vendor and client sides
6.	Quantity and value of main products/ services sold in last financial year	Rs. 3,73,32,87,284.60 (As per the last audited Financial Statement of the Corporate Debtor of Financial Year 2024-25)
7.	Number of employees/ workmen	NIL (The CD is non-operative)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: cirp.creditsavvy@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detail can be sought by emailing to: cirp.creditsavvy@gmail.com
10.	Last date for receipt of expression of interest	09.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	19.09.2026
12.	Last date for submission of objections to	24.09.2026

	provisional list	
13.	Date of issue of final list of prospective resolution applicants	04.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.10.2026
15.	Last date for submission of resolution plans	16.11.2026
16.	Process email id to submit EOI	cirp.creditsavvy@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Registration Number: UDYAM-UP-28-0076090 Classification Year: 2023-24 Enterprise Type: Micro Classification Date: 26/06/2023

Date: 20.08.2026

Place: New Delhi



Ms. Bhavna Bansal

IBBI Reg. No.: IBBI/IPA-001/IP-P-02716/2022-2023/14150

Resolution Professional for M/s Creditsavvy Technologies Private Limited

Address: E-9/23, LGF, Vasant Vihar, New Delhi-110057.

E-mail ID: bhavnabansalus@yahoo.com

Case Specific Email ID: cirp.creditsavvy@gmail.com

Mobile No: +91-9212016744

United Arab Emirates suspends trade with Iran

DAVID RISING ■ Dubai

The United Arab Emirates suspended all trade with Iran on Wednesday after it said it had come under renewed fire from the country - a move that will further isolate the Islamic Republic, which is suffering under US sanctions and a blockade.

Incoming ballistic missile fire triggered nationwide warnings Tuesday night for UAE residents to seek shelter, the first time in weeks such an alarm had sounded.

Early in the conflict, the UAE regularly came under intense fire from Iran, and most trade between the countries, which had once been important trading partners, ground to a halt. In late June, as hostilities eased, some maritime trade resumed, Iran's state-run IRNA news agency reported.

More time and data are needed to evaluate the full



effect of the war on Iran-UAE trade, but the UAE is clearly a critical partner for Iran, said Mohammad Farzanegan, a professor of Middle Eastern economics at

Germany's University of Marburg.

Beyond the trade in domestically produced goods, "the UAE has been very important for Iran as a

re-export hub and has helped the country absorb some of the shocks caused by sanctions," he said.

"Iran therefore depends heavily on the UAE not

because the UAE itself produces one-third of Iran's imports, but because it serves as a major gateway for Iran to access third-country goods and commercial infrastructure." Following the news that two ballistic missiles had been fired toward the UAE, both of which splashed down in the Persian Gulf late Tuesday, the Foreign Ministry said that while it remained committed to "dialogue, cooperation and regional integration," it had decided to impose the punitive measures.

"In light of regional escalations that undermine regional and international peace and security, all trade, commercial exchanges and financial transactions with Iran have been halted until further notice," the ministry said in a statement.

The UAE's Defence Ministry said assessments showed that the missiles targeted

maritime traffic. It was not clear whether they targeted Emirati ships or the country's territorial waters.

Iranian Foreign Ministry spokesperson Esmail Baghaei denied that Iran had launched any missiles toward the UAE.

As part of Iran's efforts to maintain a stranglehold over the Strait of Hormuz, it has regularly attacked ships attempting to use the waterway, including four tankers owned by Abu Dhabi's state-owned ADNOC oil and gas company over the past two weeks. None of the attacks caused injuries, but they brought harsh condemnation from the UAE and others, including Kuwait and Bahrain.

Since the beginning of the conflict, nearly 20 ADNOC vessels have been attacked by missiles and drones in the Strait of Hormuz, killing one person and wounding another 20. (AP)

Members of banned outfit arrested in Pakistan's Sindh



PRESS TRUST OF INDIA ■ Karachi

Three men belonging to banned separatist group Sindhudesh Revolutionary Army were arrested in Pakistan's Sindh province for killing a civilian during Independence Day celebrations, police said. According to the Counter Terrorism Department (CTD), the incident occurred on August 12 in Karachi, the capital city of Sindh, when three men opened fire at an Independence Day stall.

"A stall selling national flags and badges was fired at in Defence Housing Authority Phase 2 near Sunset Boulevard at around 11:30 pm," the CTD said in a statement on Tuesday. It said that the stall owner was seriously wounded

in the incident and later succumbed to his injuries.

The individuals involved in the attack were arrested in a joint operation conducted with the federal intelligence agency near Korangi Causeway in the port city, it said. The statement added that the arrested individuals confessed to being tasked with targeting Independence Day stalls in Karachi.

The accused persons received directions from a member of the Sindhudesh Revolutionary Army (SRA) residing outside Pakistan, identified as Arsalan Shah, the statement said. The interior ministry had banned the SRA in 2020, along with Jeay Sindh Qaumi Mahaz-Aresar Group and Sindhudesh Liberation Army under the Anti-Terrorism Act.

Israel probes killing of Hind Rajab, Palestinian Paramedics



PRESS TRUST OF INDIA ■ Jerusalem

Israel's military on Wednesday announced its first criminal investigations into troop conduct in the war in Gaza, focusing on the killings of 5-year-old Hind Rajab and her family and of 15 Palestinian paramedics.

The military said it would not launch criminal investigations into three other attacks that killed aid workers from World Central Kitchen and Doctors Without Borders. Its statement said it had completed reviews of 150 incidents of troop conduct in Gaza and made decisions on the five cases.

The military statement did not mention the many other high-profile killings that Israel has pledged to investigate throughout the war. It did not mention the Israeli strikes on a hospital in southern Gaza that killed five journalists in August 2025, including Mariam Dagga, a visual journalist who freelanced for the AP and other news organisations.

Both the killing of Rajab and her family, trapped in a vehicle and pleading for help by phone in February 2024, and the killing of 15 medics in May 2025 drew international outcry. Rajab's grandmother, also named Hind Rajab, told The Associated Press by phone that the Israeli inves-

tigation is not enough, and called for an international probe into the killing of her granddaughter and all of the hundreds of children killed in Gaza during the war. "An international investigation is required to uncover the truth and hold all those responsible accountable," she said. "We call for justice, not only for Hind, but for all Gaza children."

The military's statement comes nearly three years after the war began. Israeli strikes continue in Gaza despite a fragile ceasefire. The military admitted to firing at the family car carrying Rajab, four of her cousins and her aunt and uncle as they fled an Israeli invasion of Gaza City. As gunfire sprayed around them, Rajab's cousin, 15-year-old Layan Hamada, called the Palestinian Red Crescent paramedic centre, telling them that a tank was approaching and her family had been killed. Seconds later, more gunshots were heard, and Layan's screaming stopped, according to the Red Crescent recording of the call.

Palestinian paramedics dispatched an ambulance to rescue Rajab, the sole survivor, and stayed on the line until contact was lost.

Rajab, her five relatives and two medics from the ambulance were found dead 12 days later.

India to build hospital in Palestine, says Ambassador Abu Shawesh

ASHOKE RAJ ■ New Delhi

India and Palestine have finalised the paperwork for the construction of a new hospital in the West Bank, with the project expected to move into implementation soon, the Ambassador of Palestine to India Abdullah M Abu Shawesh said in an interview with The Pioneer.

Speaking about the outcome of a recent visit by Indian diplomat S. Ranganathan, Secretary (CPV & OIA) in the Ministry of External Affairs, the ambassador described the development as significant at a time when Palestine's healthcare system is facing severe pressure.

"The health sector in Palestine is on the brink of collapse," the ambassador said, adding that India had been approached for assistance, particularly in the health and education sectors. According to the envoy, the paperwork for the hospital was finalised between India and Palestine a day before the interview.

He expressed confidence that construction would begin soon, stressing that the project was moving beyond discussions and towards practical implementation.

The ambassador clarified that the hospital would be fully funded by the government, with no private ownership involved. India to Support Artificial Limbs for Gaza. The ambassador also



Ambassador of Palestine to India Abdullah M Abu Shawesh

highlighted India's potential assistance to Palestinians who have lost limbs during the conflict in Gaza. He said he had already discussed the issue of artificial limbs with India's External Affairs Minister and his Indian counterpart.

According to initial statistics cited by the ambassador, more than 5,000 people in Gaza have undergone amputations and require artificial limbs and other forms of assistance.

"India's position is very clear. In principle, India is ready to implement this project," he said, while stressing that the assistance would need to reach Gaza, where the requirement exists. The ambassador said he expected India to support Palestine in Gaza after the war and expressed confidence that the country would stand with Palestinians in reconstruction efforts. Medicines and Medical Equipment

establishment of a vocational training centre, which he hoped would begin soon and benefit Palestinians.

The ambassador linked these initiatives to the broader challenges facing Palestine's education and health sectors, both of which he described as being under enormous strain.

While discussing assistance from India, the ambassador also emphasised that the relationship could involve cooperation in which Palestine shares its own expertise with India.

The ambassador's remarks place the proposed West Bank hospital at the centre of a wider Indian effort to support Palestine's healthcare and humanitarian needs. Alongside the Government-funded hospital, the proposed artificial-limb assistance for Gaza, medical supplies and equipment, and the planned vocational training centre represent areas in which the ambassador said India could make a practical contribution.

For Palestine, the focus is on turning diplomatic support into projects on the ground at a time when the country's health and education systems are facing extraordinary challenges. The ambassador expressed hope that India's assistance would continue and expand, particularly in Gaza, where the need for medical and rehabilitation support remains acute.

Israeli strike hits Syria base after Turkish delegation visit



ASSOCIATED PRESS ■ Damascus

A Turkish delegation had visited an air base in northern Syria the day before it was hit by Israeli airstrikes, Syrian officials said.

The Israeli strikes hit the Abu Duhur base early Tuesday, hours after the delegation had left, causing damage but no casualties.

Israeli Prime Minister Benjamin Netanyahu's office said in a statement that Israel had attacked the base because Syria was "on the verge of breaching" an agreed-upon "status quo in security matters" by allowing Turkish troops to deploy

there. Two Syrian officials who spoke on condition of anonymity because they were not authorised to comment publicly said the Turkish delegation had visited the air base in the northwestern province of Idlib on Monday to review rehabilitation work underway at the facility.

It was the first confirmation of a Turkish presence at the Abu Duhur base.

Turkish and Syrian officials have not publicly commented on Turkey's role there but have condemned the attack, as did Tom Barrack, the US ambassador to Turkey who also serves as special envoy to Syria, and a number of Arab countries.

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RELEVANT PARTICULARS

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2. Address of the registered office

3. URL of website

4. Details of place where majority of fixed assets are located

5. Installed capacity of main products/ services

6. Quantity and value of main products/ services sold in last financial year

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12. Last date for submission of objections to provisional list:

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14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants:

15. Last date for submission of resolution plans:

16. Process email id to submit EOI

17. Details of the corporate debtor's registration status as MSME

M/S CREDITSAVVY TECHNOLOGIES PRIVATE LIMITED

CIN: U62099UP2023PTC184092

As per the details available on the MCA Master Data Office No-2414, The Corentium, Sector 62, Noida Gautam Buddha Nagar, Noida Uttar Pradesh, India, 201301

www.digisarkaar.ai

NA

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Rs. 3,73,32,87,284.60 (As per the last audited Financial Statement of the Corporate Debtor of Financial Year 2024-25)

NIL (The CD is non-operative)

Detail can be sought by emailing to: cirdp.creditsavvy@gmail.com

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09.09.2026

19.09.2026

24.09.2026

04.10.2026

09.10.2026

16.11.2026

cirdp.creditsavvy@gmail.com

Registration Number: UDYAM-JP-28-0076090

Classification Year: 2023-24

Enterprise Type: Micro

Classification Date: 26/06/2023

Sd/- (Bhavna Bansal)

IBBI Reg. No. IBBI/IPA-001/IP-P-02716/2022-2023/14150

Resolution Professional for M/s Creditsavvy Technologies Private Limited

Address: E-9/23, LGF, Vasant Vihar, New Delhi-110057.

E-mail Id: bhavnabansal@yahoo.com

Date: 20.08.2026

Case Specific Email Id: cirdp.creditsavvy@gmail.com

Place: New Delhi

Mobile No: +91-9212016744

Arcil

Asset Reconstruction Company (India) Ltd. (Arcil)

Acting in its capacity as Trustee of various Arcil Trusts

Arcil office: The Ruby, 10th floor, 29, Senapati Bapat Marg, Dadar (West) Mumbai-400 028

Website: <https://XpertAuction.com>; CIN-U65999MH2002PLC134884

PUBLIC NOTICE FOR SALE THROUGH ONLINE E-AUCTION IN EXERCISE OF THE POWERS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT) READ WITH RULES 6, 8 & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and to the Borrower (s) / Guarantor (s) / Mortgagee (s), in particular, that the below described immovable properties mortgaged/charged to the Asset Reconstruction Company (India) Limited, acting in its capacity as Trustee of various Arcil Trusts ("ARCIL") (pursuant to the assignment of financial asset vide registered Assignment Agreements), will be sold on "As is where is", "As is what is", "Whatever there is" and "Without recourse basis" by way of online e-auction, for recovery of outstanding dues of together with further interest, charges and costs etc., as detailed below in terms of the provisions of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rules 6, 8 and 9 of the Security Interest (Enforcement) Rules, 2002 ("Rules").

Name of the Borrower / Co-Borrowers / Guarantor/s / Mortgagee/s	LAN No. & Selling Bank	Trust Name	Outstanding amount as per SARFAESI Notice dated 19/Jul/2023	Possession type and date	Earnest Money Deposit (EMD)
				Date of Inspection	Reserve Price
				Type of Property and Area	Date & Time of E-Auction
Borrower: Mahender Partap Chauhan Co-Borrower: Priti Chauhan Guarantor : Moolchand Chauhan	HL0000000029359 Vastu Housing Finance Corporation Limited (VHFC)	Arcil-Trust-2025-018	Rs. 52,49,113/- as on 13/Jul/2023 + further Interest thereon + Legal Expenses.	Physical on 26/Oct/2023 Will be arranged on request admeasuring area measuring 185.2 sq. yds. i.e. 154.84 sq mtr.	Rs. 810000/- (Rupees Eight Lakh Ten Thousand only) Rs. 8100000/- (Rupees Eighty One Lakh only) 21-09-2026 at 11:00 AM

Description of the Secured Asset being auctioned:

House No 459 admeasuring area measuring 185.2 sq. yds. i.e. 154.84 sq mtr. Out of Khaska No. 159, Khata No 00060, situated in Villahae Sarfabad, Tehsil Dadar/ Gautam Buddh Nagar, Noida, Uttar Pradesh- 201002 On East Side: * Plot of Mahavir On West Side: * Road 12 Foot On North Side: * Plot of Nathu On South Side: * Gali 4 Foot

Pending Litigations known to ARCIL	Nil	Encumbrances/Dues known to ARCIL	Nil
Last Date for submission of Bid	Same day 2 hours before Auction	Bid Increment amount:	As mentioned in the Bid document

Demand Draft to be made in name of:	Arcil-Trust-2025-018	Payable at Par
RTGS details	Arcil-Trust-2025-018, Trust Account No: 57500001745590, HDFC Bank Limited, Branch: Kamla Mill Extn Ctr, Mumbai, IFSC Code: HDFC0000542	

Name of Contact person & number	Arpit Choudhary arpit.choudhary@vastuhfc.com; 73573 75589, Santosh Tiwari - 99204 90126, Shekhar Sharma - 86557 96116, Navneet Singh - 99991 05933
Terms and Conditions:	1. The Auction Sale is being conducted through e-auction through the website https://XpertAuction.com and as per the Terms and Conditions of the Bid Document, and as per the procedure set out therein. 2. The Authorised Officer ("AO") ARCIL shall not be held responsible for internet connectivity, network problems, system crash down, power failure etc. 3. At any stage of the auction, the AO may accept/reject/modify/cancel the bid/offor or post-pone the Auction without assigning any reason thereof and without any prior notice. 4. The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, applicable GST on the purchase consideration, stamp duty, registration fees, etc. that is required to be paid in order to get the secured asset conveyed/delivered in his/her/its favour as per the applicable law. 5. The intending bidders should make their own independent enquiries/ due diligence regarding encumbrances, title of secured asset and claims/rights/dues affecting the secured assets, including statutory dues, etc., prior to submitting their bid. The auction advertisement does not constitute and will not constitute any commitment or any representation of ARCIL. The Authorized Officer of ARCIL shall not be responsible in any way for any third-party claims/rights/dues. 6. The particulars specified in the auction notice published in the newspaper have been stated to the best of the information of the undersigned, however undersigned shall not be responsible /liable for any error, misstatement or omission. 7. The Borrower/ Guarantors/ Mortgagees, who are liable for the said outstanding dues, shall treat this Sale Notice as a notice under Rules 8 and 9 of the Security Interest (Enforcement) Rules, about the holding of the above mentioned auction sale. 8. In the event, the auction scheduled hereinabove fails for any reason whatsoever, ARCIL has the right to sell the secured asset by any other methods under the provisions of Rule 8(5) of the Rules and the Act.

Place: Noida

Date: 20.08.2026

Sd/-

Authorized Officer

Asset Reconstruction Company (India) Ltd.

Arcil

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Acting in its capacity as Trustee of various Arcil Trusts

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Name of the Borrower / Co-Borrowers / Guarantor/s / Mortgagee/s	LAN No. & Selling Bank	Trust Name	Outstanding amount as per SARFAESI Notice dated 19/Apr/2022	Possession type and date	Earnest Money Deposit (EMD)
				Date of Inspection	Reserve Price
				Type of Property and Area	Date & Time of E-Auction
Borrower: Sanjay Yadav Co-Borrower: Babita Devi	HL0000000029242 LP0000000046118 Vastu Housing Finance Corporation Limited (VHFC)	Arcil-Trust-2025-018	Rs. 4,55,48,80.94/- & Rs. 5,37,45,81/- as on 5/Apr/2022 + further Interest thereon + Legal Expenses.	Physical on 30/Nov/2022 Will be arranged on request area measuring 100 sq. yds	Rs. 387800/- (Rupees Three Lakh Eighty Seven Thousand Eight Hundred only) Rs. 3878000/- (Rupees Thirty Eight Lakh Seventy Eight Thousand only) 28-09-2026 at 11:00 AM

Description of the Secured Asset being auctioned:

Built up property bearing no. Rz-d/14, old plot no. 12, area measuring 100 sq.yds., out of khaska no. 76/4, Situated in the revenue Estate of east village palam, colony known as Mahavir Enclave, New Delhi Boundaries as follows: North - Road 20ft South - Plot No.RZ-11 East - Gali 20 Ft West - Other's Property

Pending Litigations known to ARCIL	Nil	Encumbrances/Dues known to ARCIL	Nil
Last Date for submission of Bid	Same day 2 hours before Auction	Bid Increment amount:	As mentioned in the Bid document

Demand Draft to be made in name of:	Arcil-Trust-2025-018	Payable at Par
RTGS details	Arcil-Trust-2025-018, Trust Account No: 57500001745590, HDFC Bank Limited, Branch: Kamla Mill Extn Ctr, Mumbai, IFSC Code: HDFC0000542	

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Place: New Delhi

Date: 20.08.2026

Sd/-

Authorized Officer

Asset Reconstruction Company (India) Ltd.

